

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

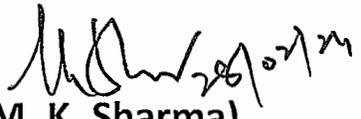
(Chief Justice's Secretariat)

NOTIFICATION

No. 137 of 2024/Psy

Dated: 28-02-2024

It is for the information of all the candidates who have been called for the interview/viva-voce for the post of Junior Assistant vide High Court Notification No. 13 of 2024/Psy dated 14.02.2024, scheduled to be held on 1st & 2nd of March, 2024, that the scheduled interview/viva-voce is hereby postponed. Fresh dates shall be notified separately.


(M. K. Sharma)

Principal Secretary to,
Hon'ble the Chief Justice.

No. 335-44/Psy-642 Dated 28-02-2024

Copy to the:-

01. Registrar General, High Court of J&K & Ladakh for information
02. Pr. District & Session Judge, Leh/Kargil for information and necessary action
03. Secretary to Hon'ble Mr. Justice Rajeesh Oswal.
04. Secretary to Hon'ble Mr. Justice Mohd Akram Choudhary.
.....for information of their lordship.
05. Director Information, UT of Ladakh with the request to publish the above Notification in Daily Newspapers of both the divisions of UT of Ladakh having wide circulation in UT of Ladakh.
06. Director, All India Radio, Leh / Kargil with the request to broadcast and give a wide publicity to the Notification through News & Employment Bullentin.
07. Director. Doordarshan Kendra, Leh / Kargil with the request to broadcast the above Notification in News & Employment Bullentin.
08. in-Charge Librarian, High Court of J&K and Ladakh, Jammu / Srinagar
09. I/C NIC, High Court of J&K, Srinagar for uploading the same on the High Court website.
10. Order file.


Principal Secretary to,
Hon'ble the Chief Justice.